

(A2) (4)

Reserved.

Central Administrative Tribunal, Allahabad.

Registration O.A.No.608 of 1987

K.D.Dubey ... Applicant.

Vs.

Union of India and another ... Respondents.

CONNECTED WITH.

1. Registration T.A.No.1660 of 1987 (W.P.No.990 of 1985)
A.A.Siddiqui Vs. Union of India and another.
2. Registration T.A.No.1661 of 1987 (W.P.No.990 of 1985)
K.S.Shukla Vs. Union of India and another.
3. Registration T.A.No.1662 of 1987 (W.P.No.992 of 1985)
Ram U.Advani Vs. Union of India and another.
4. Registration T.A.No.1663 of 1987 (W.P.No.993 of 1985)
Gajraj Singh Vs. Union of India and another.
5. Registration T.A.No.50 of 1987 (W.P.No.1337 of 1985)
R.K.Misra and 5 others Vs. Union of India and another.

Hon.D.S.Misra, AM
Hon.G.S.Sharma, JM

(By Hon.G.S.Sharma, JM)

For judgment see our judgment of date passed in Registration T.A.No.1660 of 1987-A.A.Siddiqui Vs. Union of India and another.

MEMBER (A)

Dated: 10.3.1988
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MEMBER (J)